


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL:II
SPECIAL BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.06.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhay Kumar Jadhav	PCA	924610700	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

PCS for Operational Creditor is present. Matter is listed today for issuing notice to Corporate Debtor. Registry is to prepare the notice. PCS to collect the same and serve on Corporate Debtor and file proof of service. List the matter on 01.07.2019.


MEMBER JUDICIAL